PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

OPEN OFFER FOR ACQUISITION OF 19,21,530 EQUITY SHARES FROM SHAREHOLDERS OF INLAND PRINTERS LIMITED, (THE TARGET COMPANY) BY TIGERSTONE TRADING PRIVATE LIMITED (ACQUIRER).

1. **OFFER DETAILS**

1.1 **Size:** 19, 21,530 Equity Shares of Rs.10/- each, fully paid up.

1.2 **Price/Consideration:** Rs 3/- per each Equity Share of the Target Company, fully paid up, aggregating to Rs. 57,64,590/-(Rupees Fifty Seven Lacs Sixty four thousand five hundred and ninety only) . Shareholders holding partly paid Equity Shares, being Equity Shares where allotment money/Calls are in arrears will be eligible to participate in the Offer only upon them making the Equity Shares fully paid up i.e. after paying the Allotment money/calls in arrears as the case may be (with interest , if so required by the Target Company)

1.3 **Mode of Payment**: Cash

1.4 **Type of Offer**: Triggered Offer

1.5 **Offer subject to Minimum Level of Acceptance**: This Offer is not subject to any minimum level of acceptance.

2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

Details of underlying transaction						
Type of Transaction (Direct / Indirect)	Mode of Transaction (Agreement / Allotment / Market Purchase)	Shares / Voting rights acquired / proposed to be acquired		Total consideration for shares / voting rights (VR) acquired (Rs. in Lacs)	Mode of Payment (Cash / securities)	Regulation which has been triggered
		Number	% vis a vis total equity / voting capital			
Direct Acquisition	Agreement to purchase through an MoU date March 11, 2013.	31,24,500	42.28%	62.49 Lacs	Cash	Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011

3. **Acquirers / PAC**

Details	Acquirer	PAC
Name of Acquirer / PAC	Tigerstone Trading Private Limited	None
Address	Shop No:6, Jeevan Jyoti, Kasturba 'X' Road No:1, Borivali (East), Mumbai - 400 066 Tel: 022 66339578 Email: vgarg@vsnl.com	NA
Name (s) of persons in control / promoters of acquirers / PAC where PAC are companies	Shri. Vishnu Garg Shri. Kapil Gupta	NA
Name of the Group, if any to which the Acquirer / PAC belongs to	None	NA
Pre Transaction Shareholding Number %age of total share capital	Nil	NA

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Proposed Shareholding after the acquisition of shares which triggered the open offer	31,24,500 (42.28%)	NA
Any other interest in the TC	None	NA

4. Details of selling Shareholders, if applicable

Name	Part of Promoter Group (Yes / No)	Details of Shares / voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
1. Raman Gopalkrishnan	Yes	5,71,210	7.73	0	0
2. Indumati Raman	Yes	2,02,230	2.74	0	0
3. Shanti Gopalkrishnan	Yes	700	0.01	0	0
4. Insight Management Services P Ltd	Yes	6,93,200	9.38	0	0
5. Ramnath Raman(deceased) by his wife Smt.Indumati Raman	Yes	16,57,160	22.42	0	0
Total		**31,24,500**	**42.28**	**0**	**0**

5. Target Company

5.1 Name : Inland Printers Limited

5.2 Stock Exchanges where Listed : BSE Limited(BSE)
The Ahmedabad Stock Exchange Limited(ASE)
The Delhi Stock Exchange Limited (DSE)

6. Other Details

6.1 We hereby state that the details of the Open Offer would be published shortly, in all editions of one prominent English Newspaper, one prominent Hindi Newspaper, one Newspaper in Marathi published at Mumbai being the place at which the Registered Office of the Target Company is situated and being the place where the Equity Shares of the Target Company are most actively traded, vide a Detailed Public Statement, latest by Monday, March 18, 2013.

6.2 **The Acquirer, Tigerstone Trading Private Limited and each of its Directors** accepts that they are fully aware of and will comply with the obligations of Acquirer, laid down in SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 2011 and declare that they also have adequate financial resources in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011 to meet the Offer Obligations.

ISSUED BY THE MANAGER TO THE OFFER
Fedex Securities Ltd
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Contact Person: Shri. R. Ramakrishnan

On behalf of the Acquirer
Tigerstone Trading Private Limited
Shop No:6, Jeevan Jyoti, Kasturba 'X' Road No:1,
Borivali (East), Mumbai - 400 066
Tel: 022 66339578 Email: vgarg@vsnl.com

Place: Mumbai
Date: 11.03.2013

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